

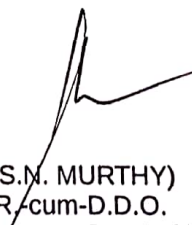
SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

For information of Nationalized banks

This is for information that the following fixed deposit, maturing during the period from 16.04.2019 to 30.04.2019 will be available to nationalized banks for the period indicated against each of them. The branch of Nationalised banks enlisted with the Registry of Supreme Court of India are invited to offer highest rate of interest for the same.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.67,341/-, plus interest	16.04.2019	91 days.
2	Rs.1,06,65,829/- plus interest	16.04.2019	One Year.
3	Rs.6,51,795/-, plus interest	17.04.2019	Six months.
4	Rs.12,14,599/-, plus interest	18.04.2019	One year.
5	Rs.19,66,482/-, plus interest	18.4.2019	One year.
6	Rs.3,97,67,038/-, plus interest	19.04.2019	One year.
7	Rs.5,38,877/-, plus interest	20.04.2019	91 days.
8	Rs.4,19,28,523/- (Rupees Four Crore Nineteen Lakh Twenty Eight Thousand Five Hundred Twenty Three), plus interest	20.04.2019	Six months.
9	Rs.59,93,406/-, plus interest	25.04.2019	91 days.
10	Rs.25,00,000/-, plus interest	25.04.2019	Six months.
11	Rs.65,97,200/-, plus interest	26.04.2019	91 days.
12	Rs.35,234/-, plus interest	27.04.2019	One year.

Dated: 01.04.2019


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India